

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :02/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/16346/2025 BLAPL/5629/2025	BIKASH SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /132 /2025 J.M.F.C.,KANTAMAL(Baudh ) CT/0000138/2025
2	D-BLAPL/16369/2025 BLAPL/5630/2025	SURAJ SINGH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000126/2024
3	D-BLAPL/16264/2025 BLAPL/5631/2025	RAMACHANDRA NAIK VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /50 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000028/2025
4	D-BLAPL/16270/2025 BLAPL/5632/2025	RAJU BENUA VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /50 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000028/2025
5	D-BLAPL/16272/2025 BLAPL/5633/2025	BIKASH SUNA VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /50 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000028/2025
6	D-BLAPL/16266/2025 BLAPL/5634/2025	SUNDAR NAIK VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /50 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000028/2025
7	D-BLAPL/16268/2025 BLAPL/5635/2025	RINKU HARIJAN VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /50 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000028/2025
8	D-BLAPL/15783/2025 BLAPL/5636/2025	KESHAV GOUDA @ GOUDA KESHAV @ GAUDA KESHAVBHAI KISHAN @ KESHAV VS STATE OF ODISHA	MANIKSUNDAN DHAL VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0001135/2024
9	D-BLAPL/16202/2025 BLAPL/5637/2025	P. MANIKHADAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /38 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000070/2025
10	D-BLAPL/16112/2025 BLAPL/5638/2025	SUMIT KUMAR DASH VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000610/2025
11	D-BLAPL/16185/2025 BLAPL/5639/2025	ALOK KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SIMULIA /10 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000073/2025

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12	D-BLAPL/16357/2025 BLAPL/5640/2025	KRUSHNAKANTA @ KRISHAN KANT SAINI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BALUGAON P.S. /118 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000262/2025
13	D-BLAPL/16320/2025 BLAPL/5641/2025	MANJU MAHARANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000079/2023
14	D-BLAPL/16115/2025 BLAPL/5642/2025	ARUN NAHAK VS STATE OF ODISHA	SANJIB MOHANTY VS	DARINGBADI /83 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000102/2025
15	D-BLAPL/16243/2025 BLAPL/5643/2025	RANJAN KUMAR NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /143 /2025 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000354/2025
16	D-BLAPL/16267/2025 BLAPL/5644/2025	SUSIL NAYAK @ SUSHIL NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	DHAMARA PS /87 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000970/2024
17	D-BLAPL/14837/2025 BLAPL/5645/2025	MANORANJAN RAY VS STATE OF ODISHA	SUJIT KUMAR DAS VS	EOW,BHUBANESWAR /8 /2016 PRESIDING OFFICER, DESIGNATED CO CT/0000005/2016
18	D-BLAPL/15968/2025 BLAPL/5646/2025	BABULI BISWAL VS STATE OF ODISHA	CHINMAYA MISHRA VS	SATYABADI /84 /2025 J.M.F.C. (II), PURI(Puri) GR/0000199/2025
19	D-BLAPL/16508/2025 BLAPL/5647/2025	PRUTHWIRAJ TRIPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TOMANDO /36 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000070/2025
20	D-BLAPL/15581/2025 BLAPL/5648/2025	DEEPAK SETHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /73 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000206/2024
21	D-BLAPL/16204/2025 BLAPL/5649/2025	AVINASH KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000021/2025
22	D-BLAPL/16246/2025 BLAPL/5650/2025	SISHIRA MAJHI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /73 /2025 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000012/2025
23	D-BLAPL/15842/2025	MUNA @ PAPU NAIK	RAJESH RANJAN SAHOO	KANTABANIA PS /111 /2024

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	BLAPL/5651/2025	VS STATE OF ODISHA	VS	S.D.J.M.,HINDOL(Dhenkanal) GR/0000526/2024
24	D-BLAPL/16271/2025 BLAPL/5652/2025	SUSIL NAYAK @ SUSHIL NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	BANSADA /364 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000966/2024
25	D-BLAPL/16353/2025 BLAPL/5653/2025	BAPI @ CHANDAN SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	CAPITAL P.S. /130 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000487/2025
26	D-BLAPL/16275/2025 BLAPL/5654/2025	SUSIL NAYAK @ SUSHIL NAYAK VS STATE OF ODISHA	DALIRANI BEHURAY VS	BANSADA /285 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000781/2024
27	D-BLAPL/16343/2025 BLAPL/5655/2025	KAMAL BADHWANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /172 /2024 A.D.J.,PADAMPUR(Bargarh ) CT/0000013/2025
28	D-CRLA/15872/2025 CRLA/631/2025	JAKTA BAGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /73 /2013 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000255/2013
29	D-CRLA/15229/2025 CRLA/632/2025	GAGAN KATA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /1 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(O ST/0000041/2024
30	D-CRLA/16210/2025 CRLA/633/2025	PURANDAR SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	LARAMBA /11 /2025 A.D.J,PATNAGARH(Balangir) Spl/0000004/2025
31	D-CRLMA/13790/2025 CRLMA/80/2025	PARBATI GIRI VS STATE OF ODISHA	ADV. VS	KEONJHAR TOWN /218 /2008 ( //
32	D-CRLMC/13350/2025 CRLMC/1937/2025	SAFI PATRA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	RAMPUR (SONEPUR) /26 /2025 JMFC, S.RAMPUR(Sonepur ) GR/0000041/2025
33	D-CRLMP/14838/2025 CRLMP/677/2025	PREMALATA MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 ( //
34	D-CRLMP/15292/2025 CRLMP/678/2025	SANTOSH KUMAR PATTANAIAK VS	PRAVAT KUMAR NAYAK VS	ATHGARH /48 /2025 (

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35	D-CRLMP/16370/2025 CRLMP/679/2025	STATE OF ODISHA SOUDAMINI TRIPATHY VS	SANGRAMJIT PANDA VS	// //0 ()
36	D-CRLMP/16330/2025 CRLMP/680/2025	STATE OF ODISHA DILESWARI SUNANI VS	DEVASHIS PANDA VS	// // ()
37	D-CRLREV/13372/2025 CRLREV/282/2025	STATE OF ODISHA KALANDI PATI VS	SATYA NARAYAN MISHRA 4 VS	// DHUSURI /30 /2003 A.D.J.,BHADRAK(Bhadrak ) CRA/000030/2004
38	D-FAO/13660/2025 FAO/259/2025	STATE OF ODISHA D.M, M/S.ORIENTAL INSURANCE CO. LTD., CUTTACK VS	PRAMOD KUMAR TRIPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000140/2014
39	D-WA/19690/2025 WA/925/2025	SUSANTA KUMAR SWAIN STATE OF ODISHA VS	SASWAT DASH,A.G.A VS	// ()
40	D-WA/22024/2025 WA/926/2025	SRABANEE MISHRA ODISHA WATER SUPPLY AND SEWERAGE BOARD, BBSR VS	SAILAZA NANDAN DAS VS	// // ()
41	D-WA/21905/2025 WA/927/2025	AKSHAYA KUMAR BISWAL M/S. TARA MAA CONCERN,CUTTACK VS	KAJAL SAHOO VS	// // ()
42	D-WP(C)/22371/2025 WP(C)/15525/2025	STATE OF ODISHA M/S. SHREE GANESH HARWARE AND SANITARY, BALESWAR VS	AKSHAYA KUMAR SAHOO VS	// // ()
43	D-WP(C)/22489/2025 WP(C)/15526/2025	THE A.O, STATE BANK OF INDIA, BALASORE RANJITA RANI SAHU VS	ARUN KUMAR PATRA VS	// // ()
44	D-WP(C)/22445/2025 WP(C)/15527/2025	STATE OF ODISHA SAROJBALA BISWAL VS	SAIBRATA RATH VS	// // ()
45	D-WP(C)/22428/2025 WP(C)/15528/2025	STATE OF ODISHA SASMITA DAS VS	SATYAJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

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46	D-WP(C)/21917/2025 WP(C)/15529/2025	MAHANADI COALFIELDS LTD., SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
47	D-WP(C)/22411/2025 WP(C)/15530/2025	NARSU KHUNTIA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
48	D-WP(C)/22370/2025 WP(C)/15531/2025	BABUAA YADAV VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
49	D-WP(C)/22433/2025 WP(C)/15532/2025	JANAKILATA SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
50	D-WP(C)/22415/2025 WP(C)/15533/2025	SASMITA SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
51	D-WP(C)/21798/2025 WP(C)/15534/2025	NARENDRA BISOYI VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
52	D-WP(C)/22541/2025 WP(C)/15535/2025	JADUMANI JENA VS THE COLLECTOR, KEONJHAR	BHARAT BHUSAN ROUTRAY VS	// 0 //
53	D-WP(C)/21802/2025 WP(C)/15536/2025	JOGINDRA JENA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
54	D-WP(C)/22380/2025 WP(C)/15537/2025	PLABAN MOHANTY VS BANKING OMBUDSMAN RESERVE BANK OF INDIA, BBSR	NIRMAL CHANDRA MOHANTY VS	// 0 //
55	D-WP(C)/22193/2025 WP(C)/15538/2025	PRADEEP KUMAR MALLICK VS STATE OF ODISHA	GANYA RANJAN MAHAPATRA VS	// 0 //
56	D-WP(C)/21817/2025 WP(C)/15539/2025	SWETA PRIYADARSHINI VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
57	D-WP(C)/22447/2025	SANTWANA MOHANTY	PRASANTA KUMAR NANDA	//

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	WP(C)/15540/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/22448/2025 WP(C)/15541/2025	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
59	D-WP(C)/22400/2025 WP(C)/15542/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
60	D-WP(C)/22498/2025 WP(C)/15543/2025	BISHNU CHARAN SAMAL VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// 0 //
61	D-WP(C)/22514/2025 WP(C)/15544/2025	TRIPATI NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// 0 //
62	D-WP(C)/22089/2025 WP(C)/15545/2025	MANORANJAN BEHERA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
63	D-WP(C)/22452/2025 WP(C)/15546/2025	CHINMAYA PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
64	D-WP(C)/22520/2025 WP(C)/15547/2025	P.SRINIBAS RAO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// 0 //
65	D-WP(C)/22503/2025 WP(C)/15548/2025	K.PAIDIA REDDY VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// 0 //
66	D-WP(C)/22523/2025 WP(C)/15549/2025	K.LAXMAN RAO VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// 0 //
67	D-WP(C)/22456/2025 WP(C)/15550/2025	CHINMAYA PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
68	D-WP(C)/22517/2025 WP(C)/15551/2025	SK.TAJ ALI VS	BHARAT BHUSAN ROUTRAY VS	// 0

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69	D-WP(C)/22511/2025 WP(C)/15552/2025	STATE OF ODISHA SUSANTA KUMAR PRADHAN VS	BHARAT BHUSAN ROUTRAY VS	// // 0
70	D-WP(C)/22524/2025 WP(C)/15553/2025	STATE OF ODISHA S.MAHESH RAO VS	BHARAT BHUSAN ROUTRAY VS	// // 0
71	D-WP(C)/22518/2025 WP(C)/15554/2025	STATE OF ODISHA LALU PADHI VS	BHARAT BHUSAN ROUTRAY VS	// // 0
72	D-WP(C)/22509/2025 WP(C)/15555/2025	STATE OF ODISHA B.FAKIR RAJU VS	BHARAT BHUSAN ROUTRAY VS	// // 0
73	D-WP(C)/22407/2025 WP(C)/15556/2025	STATE OF ODISHA BIRANCHI NARAYAN MOHARANA VS	SANGRAM JENA VS	// // 0
74	D-WP(C)/22527/2025 WP(C)/15557/2025	STATE OF ODISHA RAUPALI SRINIBAS PATTNAIK VS	BHARAT BHUSAN ROUTRAY VS	// // 0
75	D-WP(C)/21367/2025 WP(C)/15558/2025	STATE OF ODISHA TIKAN NAYAK VS	SANJIB MOHANTY VS	// // 0
76	D-WP(C)/22506/2025 WP(C)/15559/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SANTOSH PATTNAIK VS	BHARAT BHUSAN ROUTRAY VS	// // 0
77	D-WP(C)/21507/2025 WP(C)/15560/2025	STATE OF ODISHA SUDAM CHANDRA PRADHAN VS	SANJIB MOHANTY VS	// // 0
78	D-WP(C)/22442/2025 WP(C)/15561/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY BITILATA SAHOO VS	SATYAJIT SAMAL VS	// // 0
79	D-WP(C)/21435/2025 WP(C)/15562/2025	STATE OF ODISHA ASHOK KUMAR NAYAK VS	SANJAY KUMAR PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

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80	D-WP(C)/22388/2025 WP(C)/15563/2025	BASUDEV PRADHAN VS TATA POWER, CENTRAL ODISHA DISTRIBUTION LTD., KHURDA	SUBAS CHANDRA DAS VS	// 0 //
81	D-WP(C)/22507/2025 WP(C)/15564/2025	SUSANTA KUMAR PUHAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
82	D-WP(C)/20369/2025 WP(C)/15565/2025	KRUSHNACHANDRA SATAPATHY VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
83	D-WP(C)/21455/2025 WP(C)/15566/2025	NIBEDITA RAY VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
84	D-WP(C)/22386/2025 WP(C)/15567/2025	PAWAN KUMAR AHLUWALIA VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //
85	D-WP(C)/21761/2025 WP(C)/15568/2025	KHAGESWAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
86	D-WP(C)/19623/2025 WP(C)/15569/2025	CHANDRA SEKHAR PARIDA VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	// 0 //
87	D-WP(C)/21506/2025 WP(C)/15570/2025	DASARATHI PRADHAN VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
88	D-WP(C)/22336/2025 WP(C)/15571/2025	RASHMIRANI DORA VS STATE OF ODISHA	BISWA RANJAN DAS VS	// 0 //
89	D-WP(C)/20684/2025 WP(C)/15572/2025	SK.AFJAL ALI VS UNION OF INDIA	AKSHAYA KUMAR JENA VS	// 0 //
90	D-WP(C)/22546/2025 WP(C)/15573/2025	ANIL KUMAR DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
91	D-WP(C)/22495/2025	C.H. SIBA	BHARAT BHUSAN ROUSTRAY	//

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	WP(C)/15574/2025	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/21510/2025 WP(C)/15575/2025	BABULI SWAIN VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
93	D-WP(C)/22529/2025 WP(C)/15576/2025	SAMBIT KUMAR SAHOO VS ALAKA RAY	DEBASISH PATNAIK VS	// 0 //
94	D-WP(C)/20689/2025 WP(C)/15577/2025	MINATI SANTI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
95	D-WP(C)/22584/2025 WP(C)/15578/2025	SWAGATIKA MOHAPATRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
96	D-WP(C)/21573/2025 WP(C)/15579/2025	SANATAN PRADHAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
97	D-WP(C)/21513/2025 WP(C)/15580/2025	AKSHAY GHADAI VS REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
98	D-WP(C)/22215/2025 WP(C)/15581/2025	SUBHASINI ADABAR VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
99	D-WP(C)/22502/2025 WP(C)/15582/2025	JAYANTI MAHARA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
100	D-WP(C)/22266/2025 WP(C)/15583/2025	JATINDRA KUMAR SAHOO VS UNION OF INDIA	GYANA RANJAN SETHI VS	// 0 //
101	D-WP(C)/22592/2025 WP(C)/15584/2025	PUSPANJALI SAHU VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
102	D-WP(C)/22542/2025 WP(C)/15585/2025	AMIT JYOTI RANJAN SWAIN VS	UPENDRA KUMAR SAMAL VS	// 0

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103	D-WP(C)/22588/2025 WP(C)/15586/2025	STATE OF ODISHA KRUSHNA CHANDRA ACHARYA VS	SUSHANTA KUMAR MISHRA VS	// // ()
104	D-WP(C)/20406/2025 WP(C)/15587/2025	STATE OF ORISSA SUKANTI NAIK VS	BISHNU PRASAD SARANGI VS	// // ()
105	D-WP(C)/21575/2025 WP(C)/15588/2025	REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION BERHAMPUR, GANJAM SITARANI BISWAL VS	MANOJA KUMAR KHUNTIA VS	// // ()
106	D-WP(C)/22575/2025 WP(C)/15589/2025	STATE OF ODISHA RABINDRA NATH BALA VS	PABITRA KUMAR DUTTA VS	// // ()
107	D-WP(C)/22521/2025 WP(C)/15590/2025	STATE OF ODISHA SRIDHARA MOHANTY VS	HRUDANANDA MOHAPATRA VS	// // ()
108	D-WP(C)/20763/2025 WP(C)/15591/2025	STATE OF ODISHA BISWA KALYAN PANDA VS	TUSHAR KANTI SATAPATHY VS	// // ()
109	D-WP(C)/22343/2025 WP(C)/15592/2025	CENTRAL BOARD OF DIRECT TAXES (CBDT) PARAMESWAR NAIK VS	SUSANTA KUMAR SAHU VS	// // ()
110	D-WP(C)/22577/2025 WP(C)/15593/2025	STATE OF ODISHA MANOJ KUMAR SAHOO @ MANOJ SAHU VS	AMIT PRASAD BOSE VS	// // ()
111	D-WP(C)/22597/2025 WP(C)/15594/2025	STATE OF ODISHA BIJAY KUMAR NAYAK VS	MOHAMMED MUSTAQ ANSARI VS	// // ()
112	D-WP(C)/21201/2025 WP(C)/15595/2025	STATE OF ODISHA BINOD BIHARI NAYAK VS	MANOJA KUMAR KHUNTIA VS	// // ()
113	D-WP(C)/22539/2025 WP(C)/15596/2025	ADDITIONAL CHIEF SECRETARY, FOREST AND ENVIROMENT DEPT., BBSR CHITTARANJAN DEHURY VS	SUSANTA KUMAR BARAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WP(C)/22157/2025 WP(C)/15597/2025	M.SUNIL VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //
115	D-WP(C)/22435/2025 WP(C)/15598/2025	NARESH SAHU VS THE COLLECTOR, BOLANGIR	SARAT CHANDRA MEKAP VS	// 0 //
116	D-WP(C)/22213/2025 WP(C)/15599/2025	SUSHANTA ADABARA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
117	D-WP(C)/22093/2025 WP(C)/15600/2025	GAYATRI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
118	D-WP(C)/22646/2025 WP(C)/15601/2025	SRI RAJA RAJESWARI CONSTRUCTIONS (INDIA) PRIVATE LIMITED, HYDERABAD VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
119	D-WP(C)/22534/2025 WP(C)/15602/2025	GAGAN BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
120	D-WP(C)/20378/2025 WP(C)/15603/2025	BHARATI PATRA VS COLLECTOR, GANJAM	KISHORE KUMAR MISHRA VS	// 0 //
121	D-WP(C)/22469/2025 WP(C)/15604/2025	BINODINI INFRASTRUCTURE PVT LTD VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	PRABODHA CHANDRA NAYAK VS	// 0 //
122	D-WP(C)/22236/2025 WP(C)/15605/2025	RAMAKANTA DASH VS UNION OF INDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //
123	D-WP(C)/22586/2025 WP(C)/15606/2025	PRAGNYA MANJARI PATTANAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
124	D-WP(C)/22621/2025 WP(C)/15607/2025	RATNAKAR GHOSH VS COLLECTOR, MAYURBHANJA	PRADEEPTA KUMAR BEHERA VS	// 0 //
125	D-WP(C)/22090/2025	PRASANTA KUMAR PATTNAYAK	PRASANTA KUMAR SATAPATHY	//

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	WP(C)/15608/2025	VS STATE OF ODISHA	VS	() //
126	D-WP(C)/22536/2025 WP(C)/15609/2025	MANAS KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //
127	D-WP(C)/22329/2025 WP(C)/15610/2025	ARUN KUMAR SAHU VS COMMISSIONER CUM SECY TO GOVT. PANCHAYAT RAJ AND D.W. DEPT, BBSR	GOURANG CHARAN MOHAPATRA VS	// () //
128	D-WP(C)/22538/2025 WP(C)/15611/2025	AKSHAYA DAS @ AKSHAYA KUMAR DASH VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //
129	D-WP(C)/21997/2025 WP(C)/15612/2025	KRUSHNA CHANDRA BEHERA VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	SHAKTI DATTA TRIPATHY VS	// () //
130	D-WP(C)/22537/2025 WP(C)/15613/2025	ASUTOSH PATTNAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //
131	D-WP(C)/22540/2025 WP(C)/15614/2025	KISHORA @ KISHORA MOHAN SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //
132	D-WP(C)/22095/2025 WP(C)/15615/2025	SANJAY ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
133	D-WP(C)/21491/2025 WP(C)/15616/2025	AJIT KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
134	D-ABLAPL/15494/2025 ABLAPL/6440/2025	SAMIRA @ SATYABAN BEHERA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	DHENKANAL SADAR /354 /2025 () //
135	D-ABLAPL/15712/2025 ABLAPL/6441/2025	AKHAYA MALLIK @ AKSHAYA MALLICK VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR SADAR /37 /2025 () //
136	D-ABLAPL/16367/2025 ABLAPL/6442/2025	NARAYAN DHADA VS	KAUSTUVA MOHANTY VS	SORO /270 /2025 ()

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137	D-ABLAPL/15804/2025 ABLAPL/6443/2025	STATE OF ODISHA TULASI DAS VS STATE OF ODISHA	AKASH BHUYAN VS	// PIRAHAT P.S /122 /2025 () //
138	D-ABLAPL/16054/2025 ABLAPL/6444/2025	ARATATRAN SETHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TANGI (KHURDA) /348 /2025 () //
139	D-ABLAPL/16341/2025 ABLAPL/6445/2025	KRUSHNA MOHAN DASH VS STATE OF ODISHA	JNYANANANDA PANDA VS	JEYPORE VIGILANCE /33 /2019 () //
140	D-ABLAPL/16339/2025 ABLAPL/6446/2025	KRUSHNA MOHAN DASH VS STATE OF ODISHA	JNYANANANDA PANDA VS	JEYPORE VIGILANCE /34 /2019 () //
141	D-ABLAPL/16166/2025 ABLAPL/6447/2025	SURAJ SEKHAR GOSWAMI @ SURAJ GOSWAMI @ DIPA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BONTH /90 /2025 () //
142	D-ABLAPL/16063/2025 ABLAPL/6448/2025	DEBASISH PRADHAN VS STATE OF ODISHA	OM SWARUP VS	BALASORE SADAR /105 /2025 () //
143	D-ABLAPL/16152/2025 ABLAPL/6449/2025	MRUTUNJAY DIGAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /94 /2024 () //
144	D-ABLAPL/16186/2025 ABLAPL/6450/2025	PURNA CHANDRA BEJA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARANGA /243 /2025 () //
145	D-ABLAPL/16069/2025 ABLAPL/6451/2025	SUDHIR SAY VS UNION OF INDIA (NCB)	PRAKASH KUMAR SAMAL VS	NCB BHUBANESWAR /1 /2025 () //
146	D-ABLAPL/16190/2025 ABLAPL/6452/2025	AJAY KULADIP VS STATE OF ODISHA	KULDEEP MOHANTY VS	TIKIRI /48 /2025 () //
147	D-ABLAPL/16225/2025 ABLAPL/6453/2025	SHUBHANKAR NAYAK @ MALI @ ROCKY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BERHAMPUR SADAR /296 /2024 () //

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148	D-ABLAPL/16084/2025 ABLAPL/6454/2025	RAKESH KUMAR MOHANTY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	TOMANDO /135 /2023 () //
149	D-ABLAPL/15779/2025 ABLAPL/6455/2025	DEBASMITA PARIDA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /218 /2025 () //
150	D-ABLAPL/16391/2025 ABLAPL/6456/2025	RAJA RAO VS STATE OF ODISHA	BASUDEV MOHAPATRA VS	INFOCITY PS /218 /2025 () //
151	D-ABLAPL/15879/2025 ABLAPL/6457/2025	HEMANTA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANTABANIA PS /213 /2024 () //
152	D-ABLAPL/15511/2025 ABLAPL/6458/2025	KALPATARU DASH VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAPALLI P.S. /30 /2011 () //
153	D-ABLAPL/16224/2025 ABLAPL/6459/2025	PRADEEP KUMAR SAHU @ SACHIN VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /49 /2025 () //
154	D-ABLAPL/16344/2025 ABLAPL/6460/2025	SANJAY @ PRATAP CHANDRA NAYAK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	NUAGAON /116 /2025 () //
155	D-ABLAPL/15787/2025 ABLAPL/6461/2025	SISHULA BEHERA VS STATE OF ODISHA	SANDIPAN MISHRA VS	BOLAGARH P.S. /78 /2025 () //
156	D-ABLAPL/16245/2025 ABLAPL/6462/2025	P.HARIKRUSHNA REDDY @ P.HAREKRUSHNA REDDY VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /200 /2025 () //
157	D-ABLAPL/16456/2025 ABLAPL/6463/2025	MIRZA SAJID BAIG VS STATE OF ODISHA	ANITA SAHOO VS	KAKATAPUR /191 /2024 () //
158	D-ABLAPL/15806/2025 ABLAPL/6464/2025	RAJKISHORE NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /113 /2025 () //
159	D-ABLAPL/16461/2025	SAJAN @ SK.SAHJAN	ANITA SAHOO	BALASORE SADAR /191 /2025

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	ABLAPL/6465/2025	VS STATE OF ODISHA	VS	() //
160	D-ABLAPL/15809/2025 ABLAPL/6466/2025	JITENDRA MAHAKUD VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /113 /2025 () //
161	D-ABLAPL/14467/2025 ABLAPL/6467/2025	SARANAJIB MAJHI @ CHARAN MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /47 /2025 () //
162	D-ABLAPL/15993/2025 ABLAPL/6468/2025	DIPAK KUMAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /230 /2025 () //
163	D-ABLAPL/14527/2025 ABLAPL/6469/2025	KRUSHNA CHANDRA MANDIA @ KRUSHNA MANDIA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /160 /2021 () //
164	D-ABLAPL/16240/2025 ABLAPL/6470/2025	PANU BHOI VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /120 /2025 () //
165	D-ABLAPL/16241/2025 ABLAPL/6471/2025	MD.ASIF @ ASHIF KURESI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /430 /2024 () //
166	D-ABLAPL/15803/2025 ABLAPL/6472/2025	PARESH KUMAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	MANAMUNDA /15 /2025 () //
167	D-ABLAPL/16158/2025 ABLAPL/6473/2025	SHIVA GHASI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHASMA /29 /2025 () //
168	D-ABLAPL/16356/2025 ABLAPL/6474/2025	SEPHALI MOHANTY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	MALKANGIRI /464 /2021 () //